

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 04/111/2010
RT CP NO. 160/Chd/Hry/2017**

Mr. D.K. Vasudev.

..Petitioner.

Versus.

M/s. DLF Ltd. and Ors.

....Respondent.

Present: None.

The matter has been received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the Company is situated in the State of Haryana.

List the matter for hearing on 01.08.2017. Notice of the date of hearing be issued by Speed Post to the parties.


(Justice R.P.Nagrath)
Member (Judicial)

June 27, 2017.
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